



**The Uttar Pradesh Nagar Mahapalikas (Alpakalik Vyavastha) (Sanshodhan)
Adhiniyam, 1969**

Act 5 of 1969

Keyword(s):
Nagar Mahapalika, Alpakalik Vyavastha

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THE UTTAR PRADESH NAGAR MAHAPALIKAS (ALPAKALIK VYAVASTHA) (SANSHODHAN) ADHINIYAM, 1969.

(UTTAR PRADESH ACT NO. V OF 1969)

[*AUTHORITATIVE ENGLISH TEXT OF THE UTTAR PRADESH NAGAR MAHAPALIKA (ALPAKALIK VYAVASTHA) (SANSODHAN) ADHINIYAM, 1969]

AN
ACT

to amend the Uttar Pradesh Nagar Mahapalika (Alpakalik Vyavastha) Adhiniyam, 1966

IT IS HEREBY enacted in the Twentieth Year of the Republic of India as follows :—

Short title.

1. This Act may be called the Uttar Pradesh Nagar Mahapalikas (Alpakalik Vyavastha) (Sanshodhan) Adhiniyam, 1969.

Amendment in U. P. Act no. 4 of 1966.

2. In the Uttar Pradesh Nagar Mahapalikas (Alpakalik Vyavastha) Adhiniyam, 1966, in the opening paragraph of section 2, for the words "two years", the words "three years and eleven months", shall be substituted.

Repeal: President's Act no. 12 of 1968. President's Act no. 21 of 1968. U. P. Ordinance no. I of 1969.

3. The Uttar Pradesh Nagar Mahapalikas (Alpakalik Vyavastha)(Sanshodhan) Act, 1968, the Uttar Pradesh Nagar Mahapalikas (Alpakalik Vyavastha) (Second Amendment) Act, 1968, and the Uttar Pradesh Nagar Mahapalika (Alpakalik Vyavastha) (Sanshodhan) Adhyadesh, 1969, are hereby repealed.

(*For statement of Objects and Reasons, please see *Uttar Pradesh Gazette Extraordinary*, dated July 23, 1969).

(Passed in Hindi by the Uttar Pradesh Legislative Council on July 30, 1969 and by the Uttar Pradesh Legislative Assembly on August 30, 1969).

(Received the Assent of the Governor on August 31, 1969, under Article 200, of the Constitution of India, and was published in the *Uttar Pradesh Gazette Extraordinary*, dated September 1, 1969).

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